

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA
UNSTARRED QUESTION NO.3294
TO BE ANSWERED ON 17th DECEMBER, 2021

INDIGENIZATION OF DEFENCE EQUIPMENT

3294. SHRI SHANKAR LALWANI:
DR. ARVIND KUMAR SHARMA:
DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of DEFENCE
be pleased to state:

- (a) whether in order to create domestic defence production ecosystem, the Government has taken steps for indigenization of technology intensive defence equipment and armaments manufacturing within a time frame upto year 2025;
- (b) if so, the details of efforts made and outcome achieved in this regard; and
- (c) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (c): Ministry of Defence has notified 1st “Positive Indigenisation list” of 101 items on 21st August, 2020 and 2nd “Positive Indigenisation list” of 108 items on 31st May, 2021 for which an embargo has been imposed on the import beyond the timelines up to December 2025 indicated against them. This is a big step to promote indigenisation in defence sector. This offers a great opportunity to the Indian defence industry to manufacture these items using their own design and development capabilities to meet the requirements of the Indian Armed Forces and contribute in economic growth. These lists include some high technology weapon systems like artillery guns, assault rifles, corvettes, sonar systems, transport aircrafts, light combat helicopters (LCHs), radars, wheeled armoured platform, rockets, bombs, armoured command post vehicle, armoured dozor and many other items to fulfill the needs of our Defence Services.
